

No. RJ-1/Regular/ 84 /2024

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa, on Wednesday, 7<sup>th</sup> February 2024 :**

“**In the Second Session,** Court working hours will be from 3.00 pm. to 5.00 pm.”

Dated this the 6<sup>th</sup> day of February 2023

By Order

Sd/-  
(S. B. Bhansali)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
High Court, A.S., Bombay.